

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.435**  
**IA/1871/ND/2024 IN IB/111/ND/2023**

**IN THE MATTER OF:**

C B M Industrie Private Limited	...	Applicant
Versus		
Rambo Enterprises Private Limited	...	Respondent

**Under Section 9 of (IBC)**

**Order delivered on 31.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/RP : Adv. Siddharth Jain, Adv. Shubham Saigal, Adv.  
Gaurika Sood in IA/1871/ND/2024  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **05.07.2024**

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**